

राष्ट्रीयहरितअधिकारण/National Green Tribunal
नईदिल्ली/ New Delhi-110001

No.NGT/PB/32/GA/2017/198

Dated: 25 April, 2022

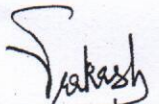
Office Order

Sub:- Official Vehicle facility for the Hon'ble Members of NGT while on visit to Principal Bench New Delhi and to Zonal Benches.

It has been noted that requests are received from Ld. Registrars of Zonal Benches to provide one dedicated vehicle and protocol arrangement as per the travel schedule and itinerary of Hon'ble Members of NGT while on visit to Principal Bench New Delhi and Zonal Benches.

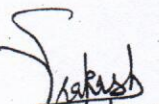
The Competent Authority after taking into consideration the constraints on infrastructure and inadequate number of drivers in the general pool, has directed that the Hon'ble Members shall be provided Pick and Drop facilities from the airport/ railway station to place of residence or office as the case may be and vice versa while on visit to Principal Bench New Delhi and Zonal Benches.

This issues with the approval of Competent Authority.


25/4/2022
(Vidya Prakash)
Registrar General

Copy To:-

- i) PPS to Hon'ble Chairperson
- ii) PA to Hon'ble Judicial and Expert Members
- iii) PA to Ld. Registrar General, NGT, PB
- iv) Ld. Registrars Zonal Benches
- v) Deputy Registrar, NGT, PB
- vi) Consultants Protocol & GA Sections
- vii) Computer section for uploading
- viii) Guard File


25/4/2022
(Vidya Prakash)
Registrar General